

HIGH COURT

NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2020-21.

This is for information that the Court have been pleased to ask for willingness/ unwillingness to appear at the 12th Limited Competitive Examination from all the officers of Civil Judge (Senior Division) cadre who are completing 3 years of qualifying service by 31.03.2021, except those who have since retired, for consideration of their cases for out of turn promotion to the cadre of District Judge (Entry Level), against 10% quota for the year 2020-21. The names of such officers are as under:-

Sl. No.	Name of the officer, designation and present place of posting
1.	Sri Prabhu Nath Prasad Presiding Officer, Labour Court, Bhagalpur
2.	Sri Anil Kumar Sub Judge-cum-C.J.M., Ara
3.	Sri Subhash Chand Dwivedi Sub Judge-cum-A.C.J.M., Kishanganj
4.	Sri Rakesh Kumar II Sub Judge-cum-C.J.M., Buxar
5.	Sri Prem Chandra Verma Sub Judge-cum-C.J.M., Hajipur
6.	Sri Chandra Mani Kumar Sub Judge-cum-C.J.M., Gopalganj
7.	Sri Ashutosh Khetan Sub Judge-cum-A.C.J.M., Patna
8.	Sri Shree Prakash Sub Judge-cum-C.J.M., Bettiah
9.	Sri Bijay Kishor Singh Sub Judge-cum-C.J.M., Patna
10.	Sri Sudhir Kumar Sinha Sub Judge-cum-C.J.M., Motihari
11.	Sri Manoj Kumar Srivastava, Sub Judge-cum-C.J.M., Jamui
12.	Sri Ram Sujjan Pandey Sub Judge I-cum-A.C.J.M., Sheohar
13.	Sri Jeetendra Kumar I Sub Judge-I-cum-A.C.J.M., Kishanganj

14.	Sri Prabal Dutta Sub Judge-Cum-A.C.J.M., Bhagalpur
15.	Sri Sanjeev Kumar II Sub Judge-cum-A.C.J.M., Araria
16.	Ms. Rumpa Kumari Sub Judge-Cum-A.C.J.M., Bhagalpur
17.	Ms Rashmi Prasad Sub Judge-cum-A.C.J.M., Bhabhua
18.	Sri Shukun Kumar Manjhi Sub Judge-Cum-A.C.J.M., Gopalganj
19.	Sri Ranjeet Kumar Sub Judge-Cum-A.C.J.M., Samastipur
20.	Sri Nishant Kumar Priyadarshi Sub Judge-cum-A.C.J.M., Siwan
21.	Sri Ashok Kumar II Sub Judge-cum-A.C.J.M., Madhepura
22.	Ms Saroj Kirti Sub Judge-I-cum-A.C.J.M., Saharsa
23.	Sri Randhir Kumar Sub Judge-I-cum-A.C.J.M., Chapra
24.	Ms. Gayatri Kumari Sub Judge-Cum-A.C.J.M., Gaya
25.	Sri Amit Kumar Sub Judge-Cum-A.C.J.M., Gopalganj
26.	Sri Shaktidhar Bharti Sub Judge-cum-A.C.J.M., Hajipur
27.	Sri Sukul Ram Sub Judge-cum-A.C.J.M., Patna
28.	Sri Deepak Kumar III Sub Judge-cum-A.C.J.M., Darbhanga
29.	Sri Kumar Kaushal Kishore Sub Judge-cum-A.C.J.M., Biharshairf
30.	Sri Sushant Ranjan Sub Judge-cum-A.C.J.M., Motihari
31.	Sri Manoj Kumar V Sub Judge-cum-A.C.J.M., Bikramganj
32.	Sri Dev Priya Kumar Sub Judge-cum-A.C.J.M., Belsand
33.	Sri Om Shankar Sub Judge-I-cum-A.C.J.M., Khagaria
34.	Sri Ambika Prasad Choudhary Sub Judge-cum-A.C.J.M., Gopalganj
35.	Sri Jeetendra Kumar II Sub Judge-cum-A.C.J.M., Siwan
36.	Sri Rakesh Kumar Rajak Sub Judge I-cum-A.C.J.M., Jehanabad
37.	Sri Shashi Bhushan Kumar Sub Judge-Cum-A.C.J.M., Jamui

38.	Sri Pradeep Kumar Choudhary Sub Judge-cum-A.C.J.M., Supaul
39.	Sri Ravi Shankar Sub Judge-Cum-A.C.J.M., Samastipur
40.	Sri Anand Abhishek Sub Judge I-cum-A.C.J.M., Dalsingsarai
41.	Sri Ranjit Prasad Sub Judge-cum-A.C.J.M., Biraul
42.	Sri Ajay Kumar II Sub Judge-I-cum-A.C.J.M., Ara
43.	Sri Anjani Kumar Gond Sub Judge-cum-A.C.J.M., Rosera
44.	Ms. Indrani Kisku Sub Judge-cum-A.C.J.M., Gopalganj
45.	Sri Mukesh Kumar II Sub Judge-cum-A.C.J.M., Ara
46.	Sri Satish Chandra Sub Judge-I-cum-A.C.J.M., Muzaffarpur (West)
47.	Sri Deepak Singh Verma Sub Judge-cum-A.C.J.M., Kahalgaon
48.	Sri Rajeev Kumar Mishra Sub Judge-Cum-A.C.J.M., Bhagalpur
49.	Sri Sunil Dutt Sub Judge-cum-A.C.J.M., Bikramganj
50.	Sri Rameshwar Mishra Sub Judge-cum-A.C.J.M., Hajipur

The aforementioned officers are directed to send their willingness / unwillingness strictly **within a fortnight** from the date of communication from this Court through the District & Sessions Judges concerned in the prescribed proforma annexed herewith.

The date, venue and other issues related to the 12th Limited Competitive Examination would be informed later on.

By order of the Court,



Registrar (Appointment)

Patna High Court, Patna.

Date : 16.11.2021

PROFORMA

APPLICATION FOR 12TH LIMITED COMPETITIVE EXAMINATION

1.	Sl. No. of the Officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
2.	Name of the Officer, designation and present place of posting	
3.	Father's Name	
4.	Date of Entry in Judicial Service	
5.	Date of promotion in Civil Judge (Senior Division)	
6.	Consent (Whether willing to appear at the 12 th Limited Competitive Examination)	

Signature of the Officer

Date :

Place :

The selection of the candidates shall be on the basis of Written Test, Judgement Writing and Interview.

- (a) The full marks of Written Test shall be 100. The full marks of Judgement Writing (one each in Civil matter and in Criminal matter) shall be 60 and the full marks of Interview shall be 40.

Syllabus for the Limited Competitive Examination :

- (i) Written Test : Questions will be set on the Procedural Law (CPC, Cr. P.C., Evidence) I.P.C., M.V. Act, Prevention of Corruption Act, Negotiable Instrument Act, Succession Act, S.C. & S.T. Act, N.D.P.S. Act, Hindu Law, Mohammedan Law, Family Court Act, Rent Control Act, T.P. Act., Civil Court Rules, Criminal Court Rules and General Letters and Circulars. The pass marks in Written Test shall be 40.
- (ii) Judgement Writing (Civil and Criminal Matter) :- One Judgement must be written in English. The pass marks in Judgement Writing shall be 24.
- (iii) Viva-voce Test :- The candidates must secure 10 marks out of 40 in the Viva-voce Test.

The candidate must pass in Written Test, Judgement Writing and Viva-voce, before he is considered for appointment.